Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor		y of claims eived	Summary of admitted	claims	Amount of	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors	2	3046773576	2	3046773576	NIL	NIL	NIL	1	Nil
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	4	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6	NIL
7	Operational creditors (Government Dues)	1	5,17,35,310.0 0	1	5,17,35,310.00	NIL	NIL	NIL	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	352,83,31,553 .00	2	352,83,31,553. 00	NIL	NIL	NIL	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	9	NIL
	Total									

Annexure-1 Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd Date of commencement of CIRP: 16th March 2020; List of creditors as on: 29th October 2020

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Identification No.		of claim eived			Details of cl	aim admitte	d		Amount of	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
			Date of receipt	Amount	Amount of claim	Nature of claim	Amount covered by	Amount covered by	Whether related	% of voting share in		dues, that may be set-	not admitted	under	
					admitted		security interest	guarantee	party?	CoC		off		on	
01	SREI		11th June	1,21,56,29	1,21,56,29,	Term Loan	1,21,56,29,4		No	39.90	0	0	0	0	Nil
	EQUIPM		2020	,455.00	455.00	was given to	55.00								
	ENT					the									
	FINANC					Corporate									
	E LTD					Debtor for									
						Project									
						Finance									
02	SREI		15 th June	1,83,11,44	1,83,11,44,	Term Loan	1,83,11,44,1		No	60.10	0	0	0	0	Nil
	INFRAS		2020	,124.00	124.00	was given to	24.00								
	TRUCTU					the									
	RE					Corporate									
	FINANC					Debtor for									
	E LTD"					Project									
						Finance									

Annexure-2

Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16th March 2020; List of creditors as on: 29th October 2020

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Identification No.		of claim eived		Details	s of claim adm	itted		Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set- off	admitted	verification	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 3 Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16th March 2020.; List of creditors as on: 29th October 2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim			Details of c	laim admitte	ed		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.		eived							of	any	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	-
			receipt	claimed	of claim	claim	covered by	covered by		share in	nt claim	,		verificati	
					admitted		security	guarantee	party?	CoC		may be		on	
							interest					set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 4

Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16th March 2020.; List of creditors as on: 29th October 2020

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.		of claim eived		Deta	ils of claim a	dmitted		Amount of contingent	Amount of any mutual dues,	Amount of claim not	Amount of claim under	
			Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	that may beset- off	admitted	verification	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 5 Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16th March 2020.; List of creditors as on: 29th October 2020

Sl. No.	Name of authorised	Name of	Identification No.		of claim eived]	Details of	'claim adn		Amount of contingent	Amount of any mutual	Amount of claim under	Amount of claim not	Remarks, if any
	representative, if any	work man		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	claim	dues, that may be set-off	verification	admitted	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

List of operational creditors (Workmen)

Annexure – 6

Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16th March 2020.; List of creditors as on: 29th October 2020

List of operational creditors (Employees)

(Amount in₹) SI. Identification Remarks, if Name of Name Details of claim **Details of claim admitted** Amount of Amount of Amount of Amount of No. authorised No. received contingent any mutual claim under claim not any of representative, dues, that emplo Date of Amount Amount of Nature Whether % of voting claim verification admitted share in CoC, if if any receipt claimed claim of related may be setyee claim party? applicable off admitted NIL NIL

Annexure – 7

Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16th March 2020.; List of creditors as on: 29th October 2020

Sl. No.	Detai	ls of Cla	imant	Details rece	of claim ived]	Details of cla	im admitted			Amount of contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
	Depart ment	Gover nment	Identifi cation No.		Amount claimed	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable		mutual dues, that may be set-off	not admitted	verification	
	Commer cial Taxe					Demand from Vat Authority	0	0	No	Nil	0	0	0	0	Nil

List of operational creditors (Government dues)

(Amount in₹)

Annexure – 8

Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16th March 2020.; List of creditors as on: 29th October 2020

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Identification	Details	of claim			Details of c	laim admitte	d		Amount of	Amount	Amount	Amount of	Remarks, if
No.	of	No.	rece	eived							contingent	of any	of claim	claim under	any
	creditor		Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	of claim	of claim	covered by	covered by	related	share in		dues,	admitted		
			-		admitted		security	guarantee	party?	CoC		that may			
							interest	_				be set-off			
01	Nuetech			83,31,553.	83,31,553.	Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Solar		2020	00	00	against									
	Systems					supply of									
	Private					goods									

	Limite												
02	Green	20 th October	352,00,00,	352,00,00,	NIL								
	Utility	2020	000	000									
	Pvt Ltd												

Annexure – 9

Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16th March 2020.; List of creditors as on: 29th October 2020

														(Amount in₹)
Sl.	Name of	Identification	Details	of claim		Ι	Details of claim	admitted		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rec	eived						of	any mutual	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	continge	dues, that	admitted	under	
			receipt	claimed	of claim	claim claim covered by covered by related m					may be set-		verificati	
			_		admitted						off		on	
							interest	_						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

List of other creditors (Other than financial creditors and operational creditors)